HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No.50 /UHC/Admin-B/IV-01/2023

Dated:11.07.2024

In exercise of powers conferred under *Rule 1* of *Chapter IV* of the High Court Rules and in supersession of earlier orders in this regard, Hon'ble the Chief Justice is pleased to appoint following Oath Commissioners for swearing of Affidavits to be filed in the High Court of Uttarakhand at Nainital with effect from 26.07.2024 to 25.07.2025:-

<u>List (I)- Advocates</u>

S.NO	Name of the Advocate	Father/ Husband Name	Registration No.	Date of Registration
1.	Shri Rajeev Kumar	Shri Amar Singh	UK-536/2019	27.07.2019
2.	Shri Amit Chandra Upadhyay	Shri Mohan Chandra Upadhyay	Uk-705/2019	19.08.2019
3.	Ms. Geeta Bora	Shri Harsh Singh Bora	UK-786/2019	20.09.2019
4.	Ms. Sakshi Singh	Shri Balwant Singh	Uk-763/2019	20.09.2019
5.	Shri Deepak	Shri Kheemanand Joshi	UK-988/2019	06.11.2019
6.	Ms. Shubhangi Pande	Shri C.S. Pande	UK-1184/2019	16.12.2019
7.	Ms. Baby Rizwana	Shri Noor Mohammad	UK-707/2019	26.08.2019
8.	Shri Shravan Pandey	Shri Sohan Chandra Pandey	UK-369/2020	23.07.2020
9.	Shri Gaurav Kandpal	Shri R.C. Kandpal	UK-499/2020	12.10.2020
10.	Ms. Shobha Mehra	Shri Jagmohan Singh Mehra	UK-661/2020	01.12.2020
11.	Shri Dinesh Chandra Bhatt	Shri Anand Ballabh Bhatt	Uk-609/2020	01.12.2020
12.	Ms. Manju Bahuguna	Shri Vinod Chandra Bahuguna	Uk-672/2020	01.12.2020
13.	Shri Ritesh Pant	Shri Mukul Chandra Pant	UK-634/2020	01.12.2020
14.	Ms. Hemanti	Shri Rajendra Singh	UK-775/2020	17.12.2020
15.	Shri Vishnu Kant Upadhayay	Shri Sushil Kumar Upadhayay	UK-751/2020	17.12.2020
16.	Ms. Prabha Bist Pundir	Shri N.S. Pundir	UK-692/2020	17.12.2020
17.	Ms. Swaleha Hussain	Shri Manzoor Hussain	Uk-782/2020	17.12.2020
18.	Ms. Namita	Shri Roop Ram Bhatt	Uk-002/2021	05.01.2021
19.	Shri Shubham Dhariyal	Shri Lal Singh Dhariyal	UK-001/2021	05.01.2021
20.	Ms. Mamta Arya	Shri Lalit Arya	UK-071/2021	30.01.2021

21.	Ms. Rajni Rangwal	Shri Kishan Singh Rangwal	UK-255/2021	18.02.2021
22.	Ms. Medhavi Divya Saxena	Shri Deepak Saxena	UK-217/2021	18.02.2021
23.	Shri Ankit Rana	Shri Dayal Singh Rana	UK-340/2021	13.03.2021
24.	Shri Kamal Pandey	Shri Jeewan Chandra Pandey	Uk-423/2021	20.03.2021
25.	Shri Rajeev Sharma	Shri Navin Chandra	Uk-420/2021	20.03.2021
26.	Ms. Aishwarya Thapliyal	Shri H.S. Thapliyal	UK-529/2021	10.04.2021
27.	Ms. Sujata Chand	Shri Pooran Chand	UK-545/2021	10.04.2021
28.	Shri Aayush Gaur	Shri Devendra Singh Gaur	UK-612/2021	10.04.2021
29.	Shri Himanshu Vaidik	Shri Brajesh Kumar Vaidik	UK-753/2021	12.07.2021
30.	Shri Pankaj Tiwari	Shri Bhola Dutt Tiwari	UK-1416/2021	31.12.2021
31.	Ms. Sofiya	Shri Rais Ahmad	Uk-47/2022	05.02.2022
32.	Shri Rakshit Srivastava	Shri Gyan Prakash Srivastava	UK-78/2022	05.02.2022
33.	Shri Vishal Kumar Nautiyal	Shri Karm Chand	UK-177/2022	31.03.2022
34.	Shri Dheeraj Joshi	Shri Harish Chandra Joshi	UK-305/2022	29.04.2022
35.	Ms. Usha Khetwal	Shri Jagat Singh Khetwal	UK-335/2022	29.04.2022
36.	Shri Himanshu Yadav	Shri Shyam Singh Yadav	UK-374/2022	29.04.2022
37.	Shri Aditya Verma	Shri K.K Verma	Uk-256/2022	29.04.2022
38.	Shri Krishan Mohan Joshi	Shri Mohan Chandra Joshi	UK-311/2022	29.04.2022
39.	Shri Ravi Kumar	Shri D.K. Arya	UK-307/2022	29.04.2022
40.	Ms. Harshi Gupta	Shri Krishna Gopal Gupta	UK-490/2022	14.05.2022
41.	Shri Shakib Husain	Shri Abid Husain	UK-448/2022	14.05.2022
42.	Shri Altaf Hussain Ansari	Shri Jaan Mohammad Ansari	UK-470/2022	14.05.2022
43.	Mrs. Nirmala Bhatt	Shri Laxmi Datt Joshi	UK-469/2022	14.05.2022
44.	Shri Nikhil Kushwaha	Shri Sarvjeet Singh	UK-616/2022	01.07.2022
45.	Shri Sohan Singh Mehta	Shri Jasod Singh Mehta	UK-704/2022	01.07.2022
46.	Shri Avinash Jina	Shri Gopal Singh Jina	UK-940/2022	25.09.2022
47.	Shri Naitik Bhatt	Shri Vinod Bhatt	UK-1244/2022	11.11.2022
48.	Shri Ajay Kumar Tripathi	Shri Umakant Tripathi	UP- 22447/2022	28.12.2022
49.	Shri Vishwaketu Vaidya	Shri Sachin Vaidya	Uk-1587/2022	31.12.2022

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50.	Shri Mukesh Chandra	Shri Nanda Vallabh Pathak	ÚK-1579/2022	31.12.2022
51.	Shri Yogesh Kumar Arya	Shri Harish Ram	UK-1633/2022	31.12.2022
52.	Shri Devendra Singh	Shri Indra Singh	UK-1634/2022	31.12.2022
53.	Shri Mehul Joshi	Shri Manoj Chandra Joshi	UK-1604/2022	31.12.2022
54.	Ms. Neelam	Shri Hukam Singh	UK-1611/2022	31.12.2022
55.	Shri Abhinav Mitra	Shri Pramendra Mitra	UK-1567/2022	31.12.2022
56.	Shri Prasoon Dhariyal	Shri Bhupal Singh Dhariyal	UK-1572/2022	31.12.2022

List (II)-Officers/ Officials of the office of the Advocate General, Uttarakhand.

S.NO.	NAME	POST
1.	Shri Pan Singh Rawat	Junior Assistant
2.	Shri Karam Singh	Junior Assistant
3.	Shri Bhupal Singh	Junior Assistant
4.	Shri Dinesh Chandra Arya	Junior Assistant
5.	Shri Jagdish Chandra	Junior Assistant
6.	Shri Rajwar Singh	Junior Assistant

List (III)- Officers/ Officials of the State Government

SL.NO	NAME OF OFFICIAL	DESIGNATION .
1.	Shri Kanchan Pandey (श्री कंचन पाण्डेय)	Section Officer, Finance Section-1, Government of Uttarakhand
2.	Shri Panna Lal Shukla (श्री पंन्ना लाल शुक्ल)	Chief Private Secretary-Additional Chief Secretary, Personnel Department, Government of Uttarakhand
3. •	Shri Vicky (श्री विक्की)	Additional Private Secretary to Principal Secretary, Law Department, Government of Uttarakhand
4.	Shri Shishpal Singh (श्री शीशपाल सिंह)	Additional Private Secretary to Additional Secretary, Law Department, Uttarakhand
5.	Shri Bhagwan Singh Kentura (श्री भगवान सिंह कैन्तुरा)	Assistant Review Officer, Chief Minister's Office, Section-3, Uttarakhand.

List (IV)- Officers/ Officials of the office of Standing Counsel, U.P. Government

SŁ. NO.	, NAME OF OFFICIAL	DESIGNATION
1.	Sri Hem Chandra Upreti	Computer Assistant

List (V)- Officials of the Registry / Office of the High Court of Uttarakhand

SL. NO.	NAME OF OFFICIALS	DESIGNATION
1.	Shri Krishna Kumar Yadav	Review Officer
2.	Shri Man Singh	Assistant Review Officer
3.	Shri Parvez Ahmad	Assistant Review Officer
4.	Shri Lalit	Assistant Review Officer
5.	Ms. Surabhi Joshi	Assistant Review Officer
6.	Ms. Deepti Jangpangi	Assistant Review Officer
7.	Shri Sujal Adhikari	Assistant Review Officer

The Oath Commissioners appointed for the Office of Advocate General, Secretary Law-cum-L.R., Standing Counsel U.P. Government and High Court shall be authorized in swearing of affidavits, in respect of affidavits for the purpose of Judicial proceedings and only in respect of their respective Offices/ Departments/Institutions.

NOTE:

- 1. The Advocate Oath Commissioners of the List-I are required to submit an undertaking through the Oath Commissioner In-Charge, that they will strictly comply with the directions regarding maintenance of registers, verification of affidavits, record of affidavit coupons, place of sitting and all other directions issued vide this Court's Office Memorandum No. 30 dated 06.09.2013 as amended vide Office Memorandum No. 39 dated 24.10.2013. The Oath Commissioner In-Charge is requested to receive the aforesaid undertaking from the Oath Commissioners appointed in the List-I and submit the same to this office and then issue coupons to the Oath Commissioner concerned.
- 2. All the Oath Commissioners appointed as above are directed to strictly comply with the earlier directions issued *vide* this Court's Office Memorandum No. 30 dated 06.09.2013 (as amended vide this Court's Office Memorandum no. 39 dated 24.10.2013) regarding appointment, work and conduct of the Oath Commissioners.
- 3. It is made clear that any Oath Commissioner failing to comply with the guidelines issued by the Hon'ble Court will entail disqualification for being considered for his/her appointment as Oath Commissioner in the next year.

By order of Hon'ble the Chief Justice,

Sd/-(Kahkasha Khan) Registrar General

No.3766 /UHC/Admin-B/IV-01/2023

Dated: // July, 2024

Copy forwarded to:

- 1. Advocate General, Government of Uttarakhand, Nainital
- 2. President/Secretary, High Court Bar Association, Nainital.
- 3. Assistant Solicitor General, Govt. of India at High Court of Uttarakhand, Nainitaly, 300
- 4. Addl. Chief Standing Counsel, Govt. of U. P. at High Court of Uttarakhand, Nainital.
- 5. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 6. All Registrars of the High Court of Uttarakhand.

- 7. P.P.S. to Hon'ble the Chief Justice.
- 8. All the P.S./P.A. of Hon'ble Judges with the request to place it before His Lordship's kind perusal.
- 9. All Joint/ Deputy/Assistant Registrars of High Court of Uttarakhand.
- 10. Head Bench Secretary with the request to communicate to all the Bench Secretaries of High Court of Uttarakhand.
- 11. Head Private Secretary.
- 12. All Section Officers of High Court of Uttarakhand.
- 13. Notice Boards of High Court and High Court Bar Association.
- 14.In-charge Computer Section, with a request to upload it on the website of High Court of Uttarakhand
- 15. Guard file.

Sd/-Deputy Registrar Admin-B